The Minister of Food and Agriculture (Shri Kidwai): So far as the Government of India is concerned, extensive research has been conducted at the Forest Research Institute, Dehra Dun, to find out the strength of various timbers suitable for the manufacture of railway sleepers, telegraph poles etc. and to increase their life by pre-treat-

ment and seasoning. The result of such

research has been given due publicity.

The Government of India have also requested all State Governments to increase the out-put of timber through (a) planned planting of selected species on an increasing scale, (b) fuller utilisation of mixed forests, (c) reduction of waste in felling and extraction, (d) opening of communications in inaccessible areas, (e) application of modern methods of extraction, (f) cutting losses caused by borers and fungi in timber in transit or storage through prophylactic treatment.

POST OFFICES IN TRAVANCORE-COCHIN.

- 312. Kumari Annie Mascarene: Will the Minister of Communications be pleased to state:
- (a) the number of Departmental Post Offices in Travancore-Cochin State; and
- (b) the number of Extra Departmental Post Offices in Travancore-Cochin State?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) 232 as on 1st February, 1953.

(b) 702 on the aforesaid date.

Telephone Exchanges

- 313. Kumari Annie Mascarene: Will the Minister of Communications be pleased to state:
- (a) the number of Telephone Exchanges in Travancore-Cochin State; and
- (b) the amount of capital that was taken up by the Central Government at the time of integration of the State Communication?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) 29.

(b) The book value of assets taken over by the Central Government at the time of integration of the Travancore-Cochin State communication system was Rs. 48,31,952.

Suk Sagar Jala (Tripura)

- 314. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state:
- (a) whether there is a Suk Sagar Jala in Udaipur Tripura;

- (b) whether it is a fact that if this Jala is reclaimed, 2,000 acres of land can be brought under cultivation and 2 lakh maunds of paddy raised;
- (c) whether it is a fact that the local peasants have made a number of representations; and
- (d) whether Government propose to help the local Kisans who desire to take up the work of constructing embankment?

The Minister of Food and Agriculture (Shri Kidwai): (a) Yes.

- (b) Yes, it is expected to yield one lakh maunds of paddy.
 - (c) Yes.
- (d) We have asked the Tripura Administration to examine the proposal.

EMPLOYMENT EXCHANGES IN MADRAS

- 315. Shri Veeraswamy: Will the Minister of Labour be pleased to state:
- (a) the total number of candidates who registered their names in different Employment Exchanges in Madras State during 1952 for employment;
- (b) the number separately of the S.S.L.C., Intermediate and B.A. passed candidates; and
- (c) the total number of applicants given employment during the said period?

The Deputy Minister of Labour (Shri Abid Ali): (a) 1,89,261 persons were registered in the Madras State during 1952.

- (b) The numbers are not readily available.
 - (c) 36,131 (Madras State only).

POST OFFICES IN SPECIAL AGENCY OF MADRAS STATE

- 316. Shri Gam Malludora: (a) Will the Minister of Communications be pleased to state the number of Post Offices that existed in Special Agency of Madras State in 1951-52?
- (b) How many new Post Offices have been set up in Special Agency of Madras State during the years 1948-49, 1949-50, 1950-51 and 1951-52?
- (c) How many of these new Post Offices are manned by extra departmental employees and how many by departmental employees?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) 42 on

31st March, 1952. (b) The number of new post offices opened was as follows:-

1948-49		2
1949-50	•••	1
1950-51		6
1951 -52	••• .	1
i contract of the contract of		

(c) Of the 10 post offices opened from 1948 to 1952, eight are manned by extra departmental staff and two by departmental staff.

DEATHS DUE TO MALARIA ETC.

317. Shri N. B. Chowdhury: the Minister of Health be pleased to lay on the Table of the House a statement showing the number of deaths in Indian Union during the last five years on account of (i) Malaria (ii) Tuberculosis (iii) Cholera and (iv) Small Pox?

The Minister of Health (Rajkumari Amrit Kaur): A statement is laid on the Table of the House. [See Appendix III, annexure No. 34]

AUTOMATIC TELEPHONE SYSTEM AT DEORIA

318. Shri B. N. Roy: Will the Minisstate whether any scheme is under consideration for the installation of automatic system of telephone at Deoria?

The Deputy Minister of Communications (Shri Raj Bahadur): No, Sir,

TOURIST TRAFFIC

- 319. Shri N. M. Lingam: Will the Minister of Transport be pleased to state:
 - (a) the number of tourists that visited India during the last three years; and
 - (b) the income derived from tourist traffic in each year?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) So far as information in respect of the year 1950 is concerned, attention is invited to the reply to Unstarred Question No. 160 given on the 19th November 1952. The number during 1951 and 1952 was about 20,000 and 25,448, respectively. respectively

(b) The figures for 1950 are not vailable. As regards 1951 attention available. As regards 1951 attention is invited to the reply to Starred Question No. 144 given on 20th February 1952. The results of the sample sur-veys conducted by the Reserve Bank 489 PSD.

of India referred to in the reply in respect of 1952 have not yet become

इलाहाबाद तथा बनारस के बीच रेल बुर्घटनाएं

३२०. श्री रघुनाय सिंह : क्या रेल मंत्री यह बतलाने की कृपा करेंगे।

(क) १९५१ तथा १९५२ के वर्षो में इलाहाबाद तथा बनारस के बीच औ० टी० रेलवे पर कुल कितनी दुर्घटनाएं, हई, इनके लिए कौन जिम्मेदार था तथा इनके कारण क्या थे ;

(स) उक्त दुर्घटनाओं के परिणाम-स्वरूप रेल विभाग को तथा जनता को कुरु कितनी अति उठानी पड़ी ; तथा (ग) इन दुर्घटनाओं के लिये जिम्मे-

दार व्यक्तियों को कोई दण्ड दिया गया अथवा नहीं ?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Four each in 1951 and 1952. All the four accidents which occurred in 1951 were due to the failure of mechanical equipment and no person was held responsible for them. Of the four accidents which occured in 1952, one was due to the failure of mechanical equipment and another due to some obstruction having come between the wheels of the bogie and the track. No person was held responsible for these two accidents. The other two accidents were due to the wrong setting of points. In one case the Assistant Station Master and the Line Jamadar and in another the Assistant Station Master and the Points. tant Station Master and the Points man were held responsible.

1	1951	1952
	Rs.	Rs.
Railway property	38,500	343
Public property	100	MI

12.

(c) Yes, in the last two cases referred to in part (a) of the question.

ACREAGE UNDER SUGAR-CANE CULTIVATION 321. Shri M. Islamuddin: Will the

Minister of Food and Agriculture be pleased to state:

(a) the area of land under Sugarcane cultivation in the States of U.P.,